

Court No. - 88

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**Case :- CRIMINAL MISC. BAIL APPLICATION No. - 3874
of 2022**

Applicant :- Ajay

Opposite Party :- State Of U.P. Through Secretary Home

Counsel for Applicant :- Madan Kumar Tiwari

Counsel for Opposite Party :- G.A.

Hon'ble Samit Gopal,J.

Sri Madan Kumar Tiwari, learned counsel for the applicant is connected through video conferencing and his camera is switched off. The counsel was directed that turn on his camera on which he stated that he is not in the uniform and as such he cannot switch it on.

Sri B.B. Upadhyay, learned counsel for the State is present. This is highly objectionable.

Let the matter be listed on 15th March, 2022.

Order Date :- 11.2.2022

M. ARIF

(Samit Gopal, J.)